GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.1022

TO BE ANSWERED ON FRIDAY THE 21ST JULY, 2017 ASHADHA 30, 1939 (SAKA)

GST ON VEHICLES

1022. DR. C. GOPALAKRISHNAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of the high rate of tax on vehicle in the country under GST regime;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to exclude/reduce tax on cars/vehicles under 5 lakh category; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) and (b): There has been no increase in the incidence of indirect tax after the introduction of GST on vehicles in the country except hybrid motor vehicles.

(c) and (d): At present there are no proposals for exclusion or reduction of taxes on cars/vehicles under 5 lakh category
